

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
STARRED QUESTION NO. 22  
TO ANSWERED ON 20<sup>TH</sup> JULY, 2021

**ANIMAL WELFARE BOARD OF INDIA**

**\*22 SHRI BHAGIRATH CHOUDHARY**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) the date on which the Animal Welfare Board of India was established along with the details of its jurisdiction;
- (b) the number of gaushalas /cowsheds recognised by the said Board, the funds provided for the functioning thereof, construction of tin sheds and ambulances during the last five years alongwith the year-wise and region-wise details thereof;
- (c) whether applications for granting recognition and assistance received from the institutions/gaushalas in the State of Rajasthan are pending with the Board; and
- (d) if so, the date from which the said applications are pending and the reasons for the delay/pendency along with the details thereof ?

**ANSWER**

**HON'BLE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI PARSHOTTAM RUPALA)**

- (a) to (d) Statement is laid on the table of the house.

**STATEMENT REFERRED IN REPLY OF LOK SABHA STARRED  
QUESTION NO.22 PART (a) to (d) ON ANIMAL WELFARE BOARD OF  
INDIA**

(a) The Animal Welfare Board of India was set up on 19.03.1962 and its jurisdiction is across India

(b) The Animal Welfare Board of India has recognized 3661 Animal Welfare Organizations including Gaushalas till date. The funds provided for functioning of the gaushala/cow shed, construction of sheds and purchase of ambulances during the last fiveyears is available at Animal Welfare Board of India Website at [www.awbi.in](http://www.awbi.in) However, a consolidated statement has been provided at **Annexure-I**.

(c) & (d) Yes. Sir. The list of pending applications of recognition and assistance in the state of Rajasthan along with the date and reasons for pendency is available at [www.awbi.in](http://www.awbi.in) However, a consolidated statement has been provided at **Annexure-II**.

**Annexure I**  
**LOK SABHA**  
**STARRED QUESTION NO. 22**  
**BY SHRI BHAGIRATH**  
**CHOUDHARY**  
**TO BE ANSWERED ON**  
**20.07.2021**  
**DAY'S SERIAL: 2**

**Amount Rs. in Lakh**

<b>Shelter Grants provided to Animal Welfare Organization during the period of 2016-17 to 2020-21</b>											
	<b>2016-17</b>		<b>2017-18</b>		<b>2018-19</b>		<b>2019-20</b>		<b>2020-21</b>		
<b>Name of the State</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>Total Grants provided (Rs. In Lakh)</b>
Gujarat	No Grants released during 2016-17 due to change of policy*		1	9.03	1	3.42	1	11.25			23.70
Haryana			4	44.29	1	11.25	3	31.27	3	31.07	117.88
Madhya Pradesh			1	10.64	5	45.35	10	103.12	4	35.92	195.03
Punjab			1	10.12	1	11.25					21.37
Rajasthan			2	14.63	7	62.74	5	50.85	4	38.55	166.77
Uttar Pradesh			1	11.25	4	45	4	42.80	3	33.75	132.801
West Bengal			1	10.26							10.26
Telangana					1	9.78					9.78
Maharashtra					1	10.68			1	10.68	21.36
Tamil Nadu							1	10.68			10.68
			11	110.22	21	199.47	24	249.97	15	149.97	709.63

Taken up to two decimal point

\* Funds were not released as the Niti Aayog DARPAN Identification number was made mandatory and no Organization had Niti Aayog Identification Number.

<b>Grants released under Regular Grants for feeding of animals during the year 2016-17 to 2020-21</b>											
	<b>2016-17</b>		<b>2017-18</b>		<b>2018-19</b>		<b>2019-20</b>		<b>2020-21</b>		
<b>Name of the State</b>	<b>No of Organizations</b>	<b>Fund released (Rs. In Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>No of Organizations</b>	<b>Fund released (Rs. in Lakh)</b>	<b>Total Fund released (Rs.in Lakh)</b>
Chhattishgarh	1	0.1	-	0	1	0.7	1	0.72	-	-	1.52
Gujrat	35	35.74	9	10.42	16	31.2	3	3.6	-	-	80.96
Haryana	71	55.82	18	15.89	21	36.3	14	14.18	31	29.72	151.91
Maharashtra	18	9.63	2	0.91	2	0.8	2	2.46	4	2.91	16.71
Madhya Pradesh	46	20.73	21	11.21	21	26.3	10	13.86	16	10.82	82.92
Rajasthan	182	82.23	23	12.12	58	83.4	67	66.00	73	36.23	279.98
Uttarakhand	5	0.73	2	0.77	2	3.4	-	0	-	0	4.9
Uttar Pradesh	57	30.39	10	6.33	46	64.5	39	52.19	56	49.54	202.95
West Bengal	2	0.26	-	-	2	2.2	-	-	2	0.79	3.25
Andhra Pradesh	1	0.43	-	-	-	-	-	-	-	-	0.43
Assam	1	0.14	-	-	-	-	-	-	-	-	0.14
Kerala	1	0.14	-	-	-	-	-	-	-	-	0.14
Punjab	2	1.58	-	-	-	-	-	-	-	-	1.58
Tamilnadu	4	1.2	-	-	1	0.36	5	2.64	-	0	4.2
Karnataka	2	0.72	-	-	-	-	-	-	-	-	0.72
New Delhi	1	0.84	-	-	-	-	-	-	-	-	0.84
Telangana	2	0.2	-	-	-	-	-	-	-	-	0.2
<b>TOTAL</b>		<b>240.88</b>	<b>85</b>	<b>57.65</b>	<b>170</b>	<b>249.16</b>	<b>141</b>	<b>155.65</b>	<b>182</b>	<b>130.01</b>	<b>833.35</b>

Taken up to two decimal point

Grants provided for Ambulance during the period of 2016-17 to 2020-21											
	2016-17		2017-18		2018-19		2019-20		2020-21		
Name of the State	No of Organizations	Fund released (Rs. in Lakh)	No of Organizations	Fund released (Rs. in Lakh)	No of Organizations	Fund released (Rs. in Lakh)	No of Organizations	Fund released (Rs. in Lakh)	No of Organizations	Fund released (Rs. in Lakh)	Total fund released (Rs. in Lakh)
Orissa	No Grants released during 2016-17 due to change of policy*	-	-	1	4.5	-	-	-	-	4.5	
Gujarat		1	4.5	-	-	-	-	4.5			
Haryana		1	3.79	2	8.27	2	9.00	3	13.5	34.56	
Madhya Pradesh		1	4.5			1	4.44	1	4.41	13.35	
Rajasthan				6	26.17	1	3.95	3	13.5	43.62	
Uttar Pradesh		3	13.5	3	13.4	2	9.00	4	18.00	53.9	
West Bengal		-	-	1	4.11					4.11	
<b>TOTAL</b>			<b>6</b>	<b>26.29</b>	<b>13</b>	<b>56.45</b>	<b>6</b>	<b>26.39</b>	<b>11</b>	<b>49.41</b>	<b>158.54</b>

Taken up to two decimal point

\* Funds were not released as the Niti Aayog DARPAN Identification number was made mandatory and no Organization had Niti Aayog Identification Number.

**Annexure II**  
**LOK SABHA**  
**STARRED QUESTION NO. 22**  
**BY SHRI BHAGIRATH CHOUDHARY**  
**TO BE ANSWERED ON 20.07.2021**  
**DAY'S SERIAL: 2**

**List of pending cases for Recognition in the State of Rajasthan from January 2019 to till date**

<b>Reason for pendency</b>	Proposals are pending due to required documents	Minimum period of recognition i.e. one year not completed	Clarification regarding difference of name has been sought vide letter dated 14.12.2020. Reply awaited.	Inspection Ordered to Animal Husbandry Department of the concerned State, Inspection report awaited.	<b>Total</b>
<b>No. of applications</b>	34	2	1	20	<b>57</b>

**Details of pending proposals of Rajasthan under the Shelter Grant from the Period 2016-2017 to 2020-2021 for want of required documents.**

<b>Reason of Pendency</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-2020</b>	<b>2020-2021</b>	<b>Total</b>
Not recognized by Board, hence not considered	1	-	-	-	-	1
Proposals are pending due to required documents	-	-	1	5	5	11
Placed in Grants Committee Meeting, pending for Sanction due to paucity of funds	-	-	1	-	-	1
<b>Total</b>	<b>1</b>	<b>Nil</b>	<b>2</b>	<b>5</b>	<b>5</b>	<b>13</b>

**Details of pending proposals of Rajasthan under the Ambulance Grant from the Period 2016-2017 to 2020-2021 for want of required documents.**

<b>Reason of Pendency</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-2020</b>	<b>2020-2021</b>	<b>Total</b>
Proposals are pending due to required documents	3	2	-	2	-	7
Not recognized by Board, hence not considered	1	2		-	-	3
Placed in GSC held on 13.07.2021 and not considered for sanction	-	-	1	6	7	14
Inspection Ordered to Animal Husbandry Department of the concerned State, Inspection report awaited.	-	-	-	3	1	4
Placed in Grant Committee meeting and ready for sanction	-	-	-	1	-	1
<b>Total</b>	<b>4</b>	<b>4</b>	<b>1</b>	<b>12</b>	<b>8</b>	<b>29</b>

**List of Pending Proposal under Regular Grant (Functioning of the organization) during the Year 2020-2021**

<b>Reason for pendency</b>	Considered in the Grants Committee Meeting on 13.07.2021 and approved for sanction	Considered in the Grants Committee Meeting on 13.07.2021 and not approved for sanction, as the organization has not completed three years of recognition from the Board.	Proposal pending due to Niti Aayog Unique ID No.	Proposal pending due to non-receipt of application fee	Total pending proposal received during 01.04.2020 to 31.03.2021
No. of applications	<b>85</b>	<b>25</b>	<b>5</b>	<b>2</b>	<b>117</b>